

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 317
IA-3363/2022, IA-4439/2023
In
(IB)-342(ND)/17

IN THE MATTER OF:

M/s. Navrana Advanced Nano Products Petitioner/Applicant
Developments International

Order under Section 10 of the Insolvency and Bankruptcy Code, 2016

Order delivered on 09.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant :
For Respondent :

ORDER

IA-3363/2022, IA-4439/2023

None appears despite the repeated calls.

In the interest of justice, the matter is adjourned **to**
05.06.2024.

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

ANAND DUBEY

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)